

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	Hearing	397-398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Mr. RAJENDRAN 9448075460	Respondents	M. Ray
2.	Raghuram Gadambi 9900039859	Petitioner	S. S. S.

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that there is possibility of this matter being compromised between the parties if the same is referred to some conciliation/mediation centre. The Tribunal feels that it is necessary to call both sides to appear before the Tribunal and to enquire whether they are ready for settlement through mediation.

Both parties are directed to be present before the Tribunal on the next date.

List it on 06.07.2017.


MEMBER (J)


MEMBER (T)